

(a) whether Government have decided to set up a museum at Vaisali in Bihar;

(b) if so, the precise nature of the decision taken; and

(c) the estimated cost of the scheme?

The Minister of Education (Shri M. C. Chagla): (a) Yes, Sir.

(b) It has been decided to set up a museum to house the antiquities recovered from the site at Vaisali.

(c) Rs. 2,80,120.

Fertiliser Plant at Kothagudium

2641. Shri R. N. Reddi: Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether land has since been acquired for setting up a fertilizer plant at Kothagudium (Andhra Pradesh);

(b) if no, the reasons therefor; and

(c) whether it is a fact that this plant cannot be commissioned till 1967.

The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan): (a) No.

(b) The party to whom a licence was granted for the establishment of the factory has addressed the Government of Andhra Pradesh for further action in regard to the acquisition under the Land Acquisition (Companies) Rules, 1963.

(c) The promoters expect the plant to go into production by December, 1966.

Script for Adivasi Language in Dandakaranya

2642. Shri G. Mohanty: Will the Minister of Education be pleased to state:

(a) the script which Government recognised for education of children

of people using non-script languages; and

(b) the script which is taught to Adivasi children of primary schools in Dandakaranya project area?

The Deputy Minister of Education (Shrimati Soundaram Ramachandran): (a) Decision regarding the script in such cases is taken by the State Government concerned.

(b) The information is being collected and will be laid on the Table of the House.

Model Jail Manual

2643. Shri G. Mohanty: Will the Minister of Home Affairs be pleased to state:

(a) whether comments of all State Governments on the model jail manual have been received; and

(b) if so, the views and recommendations made by the State Governments?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) No, Sir.

(b) Does not arise.

Removal of Irwin Statue in Delhi

2644. { Shri Hari Vishnu Kamath:
Shri Bagri:
Shri Onkar Lal Berwa:
Shri Gokaran Prasad:
Shri Vishram Prasad:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that Government propose to remove the Irwin Statue in Delhi from the site where it now stands; and

(b) whether Government propose to erect a statue of someone else on the same site?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) No decision has yet been

taken regarding the removal of this statue.

(b) No such proposal is under consideration.

केन्द्रीय हायर सेकेंडरी स्कूल

2644. { श्री श्रींकार लाल बेरवा :
श्री गोकर्न प्रसाद :
श्री विश्राम प्रसाद :
श्री राम हरख यादव :

क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) सरकार ने देश भर में ४३ केन्द्रीय हायर सेकेंडरी स्कूल खोलने की योजना बनाई है;

(ख) यदि हाँ, तो वे कहाँ-कहाँ और कब तक खोले जायेंगे; और

(ग) राजस्थान में ऐसा स्कूल कहाँ खोला जायेगा ?

शिक्षा मंत्री (श्री मु० क० चागला) :

(क) और (ख). सरकार द्वारा तैयार की गई केन्द्रीय स्कूल योजना के अन्तर्गत, ऐसे स्थानों पर, जहाँ केन्द्रीय सरकार (जिनमें रक्षा कर्मचारी भी शामिल हैं) के स्थानान्तरणीय कर्मचारी काफी मात्रा में हैं, १०० हायर सेकेंडरी स्कूल खोलने का विचार है। आशा है कि ६४-६५ शैक्षिक सत्र से निम्नलिखित स्थानों पर ५७ केन्द्रीय स्कूल कार्य करने लगेंगे ।

१. त्रिमलघेरी, २. हैदराबाद, ३. श्रीनापुर कैंट, ४. पटना, ५. बड़ौदा, ६. जामनगर, ७. अहमदाबाद, ८. श्रीनगर, ९. कोचीन, १०. त्रिवेंद्रम, ११. आमला, १२. पंचमढ़ी, १३. सागर, १४. भोपाल, १५. इन्दौर, १६. अवाड़ी, १७. मद्रास, १८. ताम्बरम, १९. अहमदनगर, २०. बम्बई (२ स्कूल), २१. देहू रोड कैंट, २२. खडगवासला, २३. किरकी, २४. श्रीनावाला, २५. नासिक रोड केम्प,

२६. पूना, २७. बंगलौर (४ स्कूल) २८. अम्बाला कैंट (२ स्कूल), २९., फिरोजपुर कैंट, ३०. जलधर कैंट, ३१. शिमला, ३२. बीकानेर, ३३. जोधपुर, ३४. जयपुर, ३५. आगरा (२ स्कूल) ३६. बरेली (२ स्कूल), ३७. देहरादून, ३८. झांसी, ३९. कानपुर, ४०. रानीखेत ४१. लंसडाउन, ४२. लखनऊ कैंट, ४३. मन्तारी, ४४. मेरठ (२ स्कूल), ४५. रुड़की (२ स्कूल), ४६. बैरकपुर, ४७. दिल्ली कैंट, ४८. नई दिल्ली ।

(ग) बीकानेर, जोधपुर और जयपुर

Reservation for S.Cs. and S.Ts.

2646. Shri H. C. Soy: Will the Minister of Home Affairs be pleased to state:

(a) the number and categories of appointments and posts in public services that still continue to be outside the scope of Government orders regarding reservation for Scheduled Castes and Scheduled Tribes; and

(b) the reasons for such exclusion?

The Deputy Minister in the Ministry of Home Affairs (Shrimati M. Chandrasekhar): (a) and (b). The information is being collected and a statement will be laid on the Table of the House, as soon as possible.

Affiliation of Schools in Andamans

2647. Shrimati Savitri Nigam: Will the Minister of Education be pleased to refer to the reply given to Unstarred Question No. 1790 on the 11th September, 1963 and state:

(a) whether the notice of de-affiliation of Government Higher Secondary Schools in the Andaman Islands has since been given to the West Bengal Board of Secondary Education; and

(b) if not, the reasons therefor, in view of the fact that failure to give